NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 144(ND)13 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2016

NAME OF THE COMPANY: M/s. Purnima Dutta Gupta & Ors. Vs. Adroitec Information Systems Pvt. Ltd. & Ors.Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO NAME DESIGNATION REPRESENTATION SIGNATURE

ANGHUM JAM, Adu.

AMOL SINHA Adu.

LALAN SINHA, ADV.

TANUJ ARRA, APV.

Petthorer

ORDER

Learned counsel for the parties are present. Learned counsel for the parties seek and are given two weeks' time to file 2 additional sets of the pleadings.

List for arguments on 03.11.2016.

(R.Varadharajan)

Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)

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